

R.O.C.Nos.24495-A/2018-B2
11/2019-Con.B2 and
61322-A/2019-B2



DISTRICT JUDGES,
TRANSFER & POSTINGS

NOTIFICATION No. 176 / 2019

I

The Government in G.O.(Ms).No.642, Home (Courts-II) Department, dated 18.08.2017, have issued orders sanctioning the constitution of four Family Courts one each at Krishnagiri, Nagapattinam, Namakkal and Thanjavur in the second phase in the cadre of District Judge :

Thiru. S.Govindarajan, Special Judge, Special Court under TNPID Act, Coimbatore, who has been appointed on transfer as Judge, Family Court, Nagapattinam, in the newly sanctioned Court vide G.O.(Rt.).No.381, Home (Courts.II) Department, dated 08.07.2019, is transferred and posted as Judge, Family Court, Nagapattinam, in the said newly sanctioned Court.

II

The Government in G.O.Ms.No.297, Home (Cts-III) Department, dated 05.04.2017 have issued orders sanctioning the constitution of 48 new Courts (various cadres) at various places in Tamil Nadu, including the Additional District Court at Nagapattinam in the cadre of District Judge. The Government in G.O.(Ms) No.142, Home (Cts-III) Department, dated 05.03.2019, re-located the abovesaid Additional District Court from Nagapattinam to Mayiladuthurai :

Thiru. B.Rajavel, II Additional District Judge, Thanjavur is transferred and posted as Additional District Judge, Mayiladuthurai in Nagapattinam District, in the said newly sanctioned Court.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 05.08.2019.

Sd/- C.Kumarappan,
REGISTRAR GENERAL